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O.A.No.658/06

ORDER DATED: 18.09.2006

Heard Mr.J.K.Rath, Ld. Counsel for the Applicant and Mr. G.Singh, Ld. Additional Standing Counsel for the Union of India; on whom a copy of this O.A. has already been served.

In view of the law decided in O.A.No. 654/06 dated 18.09.2006, prima facie case having not been found, this O.A. stands dismissed at the admission stage.

Copies of the order passed in O.A.No. 654/06 dated 18.09.2006 may be kept in this file.

Send copies of this order, along with copies of the O.A. and order in O.A.No. 654/06 dated 18.09.2006 to the Respondents and free copies of this order be given to the Ld. Counsels for both the parties.

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MEMBER (ADMN.)